

**Setting up of a Plant near Valsad Gujarat
Pure Drinks Co.**

3822. SHRI MANGAL RAM PREMI:
SHRI R. N. RAKESH:
SHRI A. NEELA LOHITHA-
DASAN NADAR:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Pure Drinks Co. is putting up a Plant near Valsad in Gujarat as mentioned at the Press Conference on 30th December, 1981 by the Chairman of Gujarat Agro Industries; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) No, Sir.

(b) Does not arise.

**Licence for manufacture of finished
Leather in West Bengal**

3824. SHRI SATYAGOPAL MISRA:
Will the Minister of INDUSTRY be pleased to state:

(a) whether the State Government of West Bengal had asked the Centre for a licence to manufacture finished leather at the common facility centre at Tangra set up earlier by West Bengal Leather Industries Development Corporation;

(b) if so, the reaction and decision of the Central Government; and

(c) when the licence would be issued to the State Government of West Bengal?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) The West Bengal State Leather Industries Development Corporation submitted an application for a licence under the provisions of Industries (Development and Regulation) Act, 1951, to manufacture finished leather at the common facility centre set up by it at 6, Pagladanga Road, Calcutta.

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(b) Government do not find themselves in a position to consider the request favourably, and a *prima facie* rejection letter has been issued to the applicant.

(c) Question does not arise.

**Task Force for Industrial Potential in
Karnataka**

3825. SHRI OSCAR FERNANDES:
Will the Minister of INDUSTRY be pleased to state:

(a) whether Government of India have set up a Task Force to study the industrial potential in the backward Taluks of Karnataka; and

(b) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) and (b) In the Karnataka State, Districts of Belgaum, Tumkur, South Kanara and Gulbarga have been identified at the instance of State Government for initiating intensive industrialisation under the Nucleus Plant Programme. The Central Government have constituted a Task Force consisting of Central and State Government officials to report on project possibilities that can be taken up in these districts. The Task Force is presently at work.

कोल माइन्स रेस्क्यू कमेटी, धनवाद के चेयरमैन
द्वारा नियमों का उल्लंघन

3826. श्री डी० पी० यादव : क्या
श्रम मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सेन्ट्रल कोल माइन्स रेस्क्यू
स्टेशन कमेटी, धनवाद के भूतपूर्व चेयरमैन
(वर्तमान निदेशक माइन्स सेफ्टी धनवाद)
के विरुद्ध भ्रष्टाचार, शक्तियों के दुरुपयोग
सरकारी नियमों के उल्लंघन सरकारी
रिकार्ड के साथ छेड़छाड़ आदि के स्पष्टतः
52 मामलों की शिकायतें प्राप्त हुई हैं ;